of Indian System of Medicine viz. Ayurveda and Unani, Government are taking any measures to increase the growth of plants and herbs used in preparing medicines;

(b) if so, the details thereof; and

(c) if not, the reasons therefor:

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMIY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) Yes, Sir. Government Organisations like Council of Scnientific & Industrial Research, Indian Council of Agricultural Research, Botanical Survey of India etc. are engaged in research/studies on development measures for growth of plants and herbs of medicinal value.

Besides it, there are schemes implemented by various Government Departments for Conservation, Development and Cultivation of plants and herbs of medicinal value (medicinal plants) as under:—

- (i) Central Scheme for Cultivation and Development of Medicinal Plants by Department of ISM & Homoeopathy, Ministry of Heath & Family Welfare.
- (ii) Centrally-sponsored Scheme for Conservation and Development of Non-Timber Forest Produce, including Medicinal Plants—by National Afforestation and Eco-Development Board, Ministry of Environment & Forest.
- (iii) Central Sector Scheme for Development of Medicinal and Aromatic Plants-by Department of Agriculture & Cooperation, Ministry of Agriculture.

(c) The schemes presently under implementation are of modest size compared to the size of the problem. For adequate availability of medicinal plants a much large programe of plantation will be called for and this would require substantial financial resources which are not currently available to the Department. The requirement of funds for this purpose has already been projected to the Planning Commission for IXth Plan.

## Ban on Reuse of Old Tins for Packing

2334. SHRI SANJAY DALMIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Directorate General of Health Services has proposed to impose ban on reuse of old tins for packing the edible oils;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) Re-use of old tins for packing of edible oils has been banned under the provisions of Prevention of Food Adulteration Rules, 1955, to safeguad the health of the consumers.

(c) Does not arise.

## अनुसंधान और विकास पर व्यय किए गए सकल घरेलू उत्पाद की प्रतिशतता

2335. त्री अनन्तराय देवशंकर दवे: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) अन्य विकासशील देशों की तुलना में देश में अनुसंधान और विकास पर सकल घरेलू उत्पाद का कितना प्रतिशत व्यय किया जाता है;

(ख) अनुसंधान और विकास के मामलों में भारत के अन्य देशों से अत्यधिक पीछे रह जाने के क्या कारण है;

 (ग) क्या अनुसंधान और विकास के क्षेत्र में निवेश में पर्याप्त युद्धि करने का कोई प्रस्ताव है; और

(घ) यदि हां, तो उसका ब्यौरा क्या है?

वित्त मंत्री (श्री भी. चिदम्बरम): (क) सूचना नीचे तालिका में दी गई है:-

भारत और चुनींदा विकासशील देशों के लिए सकल राष्ट्रीय उत्पाद की प्रतिशतता के रूप में अनुसंधान एवं विकास पर हुआ व्यय

देश	सकल राष्ट्रीय उत्पाद की प्रतिरातक
	के रूप में अनुसंधान एवं विकास*
भारत	0.8 (1992)
अर्जेनटाईना	0.4 (1988)
ब्राजील	0.4 (1985)
वेनेजुएला	0.3 (1985)
मिश्र	0.2 (1982)